

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 3

EXCISE Appeal No. 11312 of 2016-DB

[Arising out of Order-in-Original/Appeal No AHM-EXCUS-002-COMMR-15-16-2015-16 dated 18.02.2016 passed by Commissioner of Central Excise-AHMEDABAD-II]

Skf Technologies India Pvt Ltd

...Appellant

-Versus-

C.C.E.-AHMEDABAD-II

...Respondent

Present For the Appellant : Shri Archit Agarwal, CA

Present For the Respondent : Shri T.G. Rathod, Additional Commissioner (AR)

DATE OF HEARING/ DECISION : 23/03/2022

ORDER

Appeal is allowed. For order see order of date in Excise Appeal no. 11311 of 2016.

**(Ashok Jindal)
Member (Judicial)**

**(Raju)
Member (Technical)**

KL